

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 69
TO BE ANSWERED ON NOVEMBER 29, 2021**

ASSESSMENT OF BUILDINGS IN SHIMLA

NO. 69. SHRI K. C. VENUGOPAL:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether an assessment has found that in Shimla, around sixty five per cent of the buildings are vulnerable and natural calamities like earthquakes and landslides can cause a catastrophic damage;
- (b) if so, the details thereof ; and
- (c) the steps Government will take to make the buildings sound and to access every area in case of emergency?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b) As per the Vulnerability Atlas of India (Third Edition) brought out by Building Materials & Technology Promotion Council, Ministry of Housing and Urban Affairs, entire area of Shimla District falls under earthquake zone IV, which is High Damage Risk Zone.

(c) Urban Planning, being a State subject, building plan approvals are regulated through Development Regulation and Building Bye-laws of respective States/UTs. However, for their guidance, Ministry of Housing and Urban Affairs has issued Model Building Bye-Laws (MBBL), 2016 which include a separate chapter on Structural Safety for various types of buildings.
